

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA
UNSTARRED QUESTION NO.831
TO BE ANSWERED ON THE 7TH FEBRUARY, 2018

MAKE-II PROCEDURE

831. SHRI SUMAN BALKA:
SHRI CH. MALLA REDDY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Defence Acquisition Council has made significant changes and cleared a simplified Make-II procedure to enable greater participation of Industry in acquisition of defence equipment and to promote innovative solution; and
- (b) if so, the details and the salient features of the new Make-II procedure?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षित राज्य मंत्री

(डा. सुभाष भामरे)

- (a) **Yes, Madam.**
- (b) **The salient features of Make-II procedure are listed below:-**
- **Concept of selection of two Development Agencies has been done away with. All the vendors meeting the minimum qualification criterion have been allowed to participate in the process.**
 - **Eligibility criteria in respect of parameters such as Profitability, Minimum period of registration of company, Minimum Credit rating requirement, etc, has been relaxed for participants. Eligibility criteria for start-ups has further been relaxed.**
 - **Provisions for suo-moto proposals from Individuals / industry, particularly for innovative solutions have been introduced.**
 - **Documentation requirement at various stages of the process, has been minimised.**
 - **Timelines for various stages of process have been reduced.**
